

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.41 of 2012

Dated: 30th August, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Puducherry Power Corporation Ltd. ... Appellant(s)

Versus

**Joint Electricity Regulatory Commission
& Anr.Respondent(s)**

Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. Dinesh Kapoor
Ms. Aditya Kr. Singhal (Rep.) for R.1

ORDER

The learned Counsel for the Appellant has finished his arguments.
He is directed to file his written submissions on or before 10.9.2012 after
serving copy on the other side.

Post the matter for reply submissions on **18.9.2012**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/mk